## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 533/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Sudeep Mahendra Shah & Manjula Mahendra Shah V/s.

Cornelain Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Siddhant Seny hui	Advocate	Darghu
2.	Dr. Dupti Mwhish	Admiati	Septimberh
		Company	

## TCP No. 533/ 2017 ORDER.

- 1. Learned Representative is present and stated that the Petition has been transferred from the Hon'ble High Court.
- 2. Hence requirement of filing Form No. 5 is yet to be permitted.

  Permission granted.
- 3. Requisite requirement are to be completed on or before 25-05-2017.
- 4. Thereafter the matter is listed for hearing on 05-06-2017.

M.K. SHRAWAT MEMBER (JUDICIAL)

501-

Date: 19-04- 2017.